

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 225
08/73/ND/2019
IA-256/2022, IA-257/2022

IN THE MATTER OF:

Narender Kumar And M/s. Antheia ... Applicant/Petitioner
Infrastructure Pvt. Ltd.

Under Section: 73 com Act

Order delivered on 12.01.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Harsh Pancoar

For the Respondent : Adv. Rajat Navet, Adv. Shashi Kant

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 19.04.2024.

Sd/-
(COURT OFFICER)